

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2733
ANSWERED ON:29.03.2012
IRREGULARITIES UNDER DRINKING WATER AND SANITATION SCHEMES
Dhruvanarayana Shri R.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether various irregularities in sanitation and drinking water projects have been reported especially from Karnataka :
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard ?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) to (c): The Ministry¹ of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide drinking water to the rural areas and the Total Sanitation Campaign (TSC) for providing support to States for sanitation facilities and ensuring clean environment in rural areas. As rural drinking water supply and sanitation are State subjects and the schemes are administered by States, any irregularities in the implementation of NRDWP and TSC that are brought to the notice of the Central Government are forwarded to the concerned States for corrective action. Specific complaints are also investigated by National Level Monitors and their findings and reports are sent to the concerned States.